

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.225- IA/247(AHM)2022  
ITEM No.226- IA/268(AHM)2022  
in  
**CP(IB) 342 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Punjab National Bank  
V/s  
Vijay Timber Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Chetan Karia, Adv.  
For the Liquidator : Mr. Arjun Padhiyar, For R-1 Adv. for Mr. Atul Sharma,  
Adv.  
Liquidator in person : Mr. Ramchandra Choudhary  
For the Respondent : None

**ORDER**

**IA/247(AHM)2022 & IA/268(AHM)2022**

Ld. Counsel for the applicant was directed to file a track report of having served the respondents vide orders dated 08.05.2024. It is not complied.

List for further consideration on 07.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**